

## Annexure – 3

Name of the corporate debtor: **M/s Shree Geeta Textile Mills Pvt Ltd**; Date of commencement of CIRP: **13.11.2024**; List of creditors as on: **17.03.2025**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank of India		26.11.2024	664746850.00	648044850.00	Secured Financial Creditor	664746850	664746850	No	82.44	16702000	-	-	-	Contingent Claim represents Bank Guarantees Issued but not Invoked as on CIRP initiation Date
2	Bank of Baroda		28.11.2024	105399269.00	105399269.00	Secured Financial Creditor	105399269	105399269	No	13.07	-	-	-	-	